

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/231/ (IB)/2017

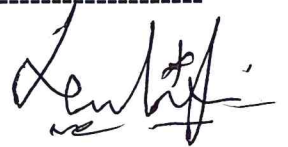
NAME OF THE PETITIONER(S) : SREE SANNIDHI FOODS PVT LTD

NAME OF THE RESPONDENT(S) : ORIGIN FOODS LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. KNEWLIN FREDERICK Counsel for Resp.




ORDER

No representation on behalf of the petitioner. The counsel for the respondent prays for time for filing the counter and argument. At request time is enlarged. Put up on 28.08.2017 at 10.30 A.M.



**(S. Vijayaraghavan)
Member (Technical)**
HV



**(Ch. Md. Sharief Tariq)
Member (Judicial)**